

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2023-24)**

**SEVENTEENTH LOK SABHA**

**156**

**ONE HUNDRED AND FIFTY-SIXTH REPORT**

**[Action taken by the Ministry of Power on the Observations/ Recommendations made by the Committee in their One Hundred and Twenty-third Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Power Training Institute (NPTI), Faridabad.]**

**(Presented to Lok Sabha on 18.12.2023)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
December 2023/ Agrahayana 1945 (Saka)**

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**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**  
**LOK SABHA**  
**(2023-24)**

**Shri Girish Chandra - Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Jamyang Tsering Namgyal
9. Smt. Aparupa Poddar
10. Shri T.N. Prathapan
11. Shri Sellaperumal Ramalingam
12. Shri Saptagiri Sankar Ulaka
13. Shri Devendrappa Y.
14. Shri Ashok Kumar Yadav
15. Vacant

**SECRETARIAT**

1. Shri R. K. Suryanarayanan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Rahul Singh - Deputy Secretary

## INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table (2023-24), having been authorized by the Committee to present the Report on their behalf, present this 156<sup>th</sup> Report on the action taken by the Ministry of Power on the Observations/ Recommendations made by the Committee in their One Hundred and Twenty-third Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the National Power Training Institute (NPTI), Faridabad.

2. The One Hundred and Twenty-third Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 03.04.2023. The Ministry of Power has furnished their replies indicating the action taken on the Observations/ Recommendations contained in the One Hundred and Twenty-third Report.

3. The Action-taken Report on the above mentioned subject was adopted by the Committee (2022-23) at their sitting held on 07.08.2023. However, the Action-taken Report could not be presented by the previous Committee due to early adjournment of the House. Therefore, under Rule 285 of the Rules of Procedure and Conduct of Business, Lok Sabha, the Action-taken Report was again considered and adopted this Report at their sitting held on 07.12.2023.

4. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

5. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi**  
**07<sup>th</sup> December, 2023**  
**Agrahayana 16, 1945 (Saka)**

**Girish Chandra**  
**Chairperson**  
**Committee on Papers Laid on the Table**  
**Lok**

**Sabha**

**COMMITTEE ON PAPERS LAID ON THE TABLE (2023-24), LOK SABHA**

**REPORT**

**Action taken by the Ministry of Power on the Observations/ Recommendations made by the Committee in their One Hundred and Twenty-third Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Power Training Institute (NPTI), Faridabad.**

This Report of the Committee deals with the action-taken by the Government on the Observations/ Recommendations made by the Committee on Papers Laid on the Table (2022-23) in their One Hundred and Twenty-third Report (17<sup>th</sup> Lok Sabha) which dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the National Power Training Institute (NPTI), Faridabad for the years 2012-13 to 2020-21, under the administrative control of the Ministry of Power which was presented to the Lok Sabha on 03.04.2023.

2. The Committee had made five Observations/Recommendations in their One Hundred and Twenty-third Report (17<sup>th</sup> Lok Sabha). The Ministry of Power vide its O.M. No. H-111021/11/2023-Parl. dated 31<sup>st</sup> May, 2023 has furnished the action-taken replies in respect of all the five Observations/Recommendations made in the above-mentioned Report

3. The recommendations of the Committee and the action taken by the Government on the observations/ recommendations made by the Committee in their original Report are given in the following paragraphs.

4. The Committee in their original Report had recommended as under:

“From the examination of the Annual Reports and Audited Accounts of the National Power Training Institute (NPTI), Faridabad that were laid before the Lok Sabha by the Ministry of Power for the years 2012-2013 to 2020-2021, the Committee observe that these requisite documents of NPTI Faridabad were laid with continuous delays. The Committee take cognizance of this disregard, by both the Ministry and the organization, of the recommendations of this Committee, in their earlier reports.”

The Ministry in its Action Taken Reply has stated as under:-

“Annual Reports and Audited Accounts of the National Power Training Institute (NPTI) were laid before the Lok Sabha by the Ministry of Power for the years 2012-2013 to 2020-2021 with delays due to delay in preparation of annual accounts due to time taken in consolidation of accounts collected from its 11 regional Institutes and also due to delay in convening of Standing Committee & Governing Council meetings. However due efforts were made by NPTI in timely preparation of Annual Reports and Audited Accounts of NPTI for FY 2021-22 and Annual Report and Audited Accounts were laid on time i.e., on 15-12-2022 before the Lok Sabha. It is also assured that all the future Annual Reports and Audited Accounts in respect of NPTI will be laid before the Lok Sabha as per the due timelines.”

5. The Committee in their original Report had recommended as under:

“The Committee are dismayed to note that the Ministry of Power has not furnished appropriate written reply to the advance questionnaire of the Committee regarding the reasons for delay in laying these documents for 2012-2013 to 2020-2021. The Ministry merely stated the COVID pandemic as the reason for delay for 2019-2020 and 2020-2021 and did not mention the reasons for delay for the preceding years before 2019-2020. The Committee would like to know the reasons for the delays for the preceding years and also the reasons for furnishing incomplete reply to the questionnaire.”

The Ministry in its Action Taken Reply has stated as under:-

“Annual Reports and Audited Accounts of the National Power Training Institute (NPTI) were laid before the Lok Sabha by the Ministry of Power for the years 2012-2013 to 2020-2021 with delays due to delay in preparation of annual accounts due to shortage of appropriate manpower, due to time taken in consolidation of accounts collected from its 11 Institutes, delay in convening of Standing Committee & Governing Council meetings and also due to delay in receipt of SAR from C&AG. However, efforts were made by NPTI for timely laying of Annual Reports and Audited Accounts for FY 2021-22 and it is kindly informed to the Committee that Annual Reports and Audited Accounts of NPTI for FY 2021-22 was laid on time i.e., on 15-12-2022 before the Lok Sabha. It is also assured that all the future Annual Reports and Audited Accounts of NPTI will be laid

before the Lok Sabha within stipulated timelines. However, inconvenience caused to the Committee is deeply regretted.”

6. The Committee in their original Report had recommended as under:

“The Committee were apprised that one of the reasons of delay was the time taken in consolidation of accounts collected from its 11 regional Institutes/subordinate branches. The Committee have been apprised that the Audited Accounts of the NPTI are now being centrally maintained at the Corporate Office. The Committee feel that with the efforts recently made by the NPTI in this regard, the time taken in consolidation of accounts will be reduced considerably. However, the Committee are of the opinion that had the NPTI made use of the digital methods for preparation and compilation of accounts earlier, delays would not have occurred in the first place.”

The Ministry in its Action Taken Reply has stated as under:-

“Observations of the Committee has been well noted and it is to inform the Committee that NPTI has adopted the digital methods like Tally Software for timely preparation and compilation of annual accounts.”

7. The Committee in their original Report had recommended as under:

“The Committee were apprised that administrative reason for delay was the absence of a regular/full-time Director General (DG) at NPTI. As a result of this the budget of the NPTI could not be approved on-time and as a result, the accounts were not got approved by the Standing Committee, which further delayed submission of accounts to C&AG for auditing. The Committee are of the considered view that the filling up of vacancies in the organisation under administrative control of the Ministry is a routine procedure and hence, it should have been dealt with well in advance by the Ministry. The Committee think that non-filling of top-notch posts of the NPTI led to considerable delay in getting approval of the requisite documents and subsequently, hampered the process of finalization of Audited Accounts. The Committee recommend the Ministry to be proactive in filling up of all the vacant positions, especially at higher levels, without any delay in order to avoid similar situation in future.”

The Ministry in its Action Taken Reply has stated as under:-

“Filling of top-notch post of the NPTI i.e., post of Director General is taken care by the Ministry and other vacant positions are being filled by NPTI by promotion/direct recruitment. The Committee’s observation has been duly noted for future compliance.”

8. The Committee in their original Report had recommended as under:

“The Committee also note with content that after being asked to appear before this Committee to explain the reasons for delay in laying the requisite documents of NPTI Faridabad for 2012-2013 to 2020-2021, the documents for 2021-22 were laid by the Ministry of Power before the Lok Sabha within the stipulated time. The Committee appreciate the efforts made by both the Ministry and the NPTI towards timely laying of these requisite documents. The Committee expect that these efforts will be followed in future also, so that these requisite documents are laid within stipulated time, every year. The Committee also recommend the Ministry to ensure checks and accountability both in the Ministry and at the organization level by taking appropriate action against the officials in case of delays.”

The Ministry in its Action Taken Reply has stated as under:-

“Ministry assures the Committee that Annual Reports and Audited Accounts of the National Power Training Institute (NPTI) will be laid within stipulated time before the Lok Sabha. For this purpose, NPTI has been directed to prepare timeline for timely finalization of Annual Accounts and laying the report before the Lok Sabha as per the due timelines.”

**9. The Committee are pleased to note that as per the recommendations made by this Committee, the NPTI has adopted the digital methods like Tally software for timely preparation and compilation of Annual Accounts of their 11 Regional Institutes. The Ministry has also noted the recommendation made by the Committee regarding filling up the post of Director-General and informed that other vacant positions are being filled by NPTI by promotion/direct recruitment. In this regard, the Committee are hopeful that the Ministry will take swift measures to fill the post of Director-General so that there is no delay in getting the approval of the requisite documents.**



**10. The Committee also take note of the assurance given by the Ministry of Power that in future also, all the Annual Reports and Audited Accounts of NPTI will be laid before the Lok Sabha as per the due timelines. The Committee recommend the Ministry of Power to ensure that the requisite documents of all other organizations/ bodies etc., under its administrative control are also laid before the Parliament within stipulated time.**

**New Delhi  
07<sup>th</sup> December, 2023  
Agrahayana 16, 1945 (Saka)**

**Girish Chandra  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha**

**The Extracts of the Minutes of the eighth sitting of the Committee on Papers Laid on the Table (2022-23) held on 07.08.2023**

**COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23)**

The Committee sat on Monday, 07<sup>th</sup> August, 2023 from 1600 hours to 1640 hours in Committee Room 'D', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members***

***(Lok Sabha)***

1. Dr. A. Chellakumar
2. Shri Pallab Lochan Das
3. Shri Jamyang Tsering Namgyal
4. Shri Sellaperumal Ramalingam
5. Shri Ashok Kumar Yadav

***Secretariat***

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Rahul Singh - Deputy Secretary

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of one original draft Report, three Action-taken Reports and oral evidence of the representatives of the (i) xxxx, and (ii) xxxx.

3. Thereafter, the Committee took up the following one Original and three Action-taken Reports for consideration and adoption:-

- |      |   |   |   |   |        |
|------|---|---|---|---|--------|
| I.   | X | X | X | X | X;     |
| II.  | X | X | X | X | X;     |
| III. | X | X | X | X | X; and |
- IV. Action taken by the Ministry of Power on the Observations/ Recommendations made by the Committee in their One Hundred and Twenty-third Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Power Training Institute (NPTI), Faridabad.

The four draft Reports were adopted unanimously. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha on a date convenient to him.

4-6.	X	X	X	X	X
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The Meeting then adjourned.

*(A Copy of the verbatim proceedings of the sitting is kept.)*

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**COMMITTEE ON PAPERS LAID ON THE TABLE (2023-24)**

**Extracts of the Minutes of the first sitting of the Committee on Papers Laid on the Table (2023-24) held on 07.12.2023**

The Committee sat on Thursday, 07<sup>th</sup>December, 2023 from 15:00 hours to 16:00hours in Committee Room 'D', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members***

***(Lok Sabha)***

2. Dr. A. Chellakumar
3. Smt. Aparupa Poddar
4. Shri Sellaperumal Ramalingam
5. Shri Saptagiri SankarUlaka
6. Shri Devendrappa Y.

***Secretariat***

Shri Naval K. Verma - Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda;

I- X X X X

II- To consider and adopt the four draft original/Action-taken Reports which were adopted by the previous Committee (2022-23) but could not be presented due to early adjournment of the House ;

III- To consider and adopt the four other draft original/Action-taken Reports; and

IV- X X X X

3. X X X X X

4. Thereafter, the Committee took up the following one draft original Report and three Action taken Reports, which were earlier adopted by the previous Committee (2022-23), but could not be presented due to early adjournment of Session:-

- i. X            X            X            X;
- ii. X            X            X            X;
- iii. Action taken by the Ministry of Power on the Observations/ Recommendations made by the Committee in their One Hundred and Twenty-third Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the National Power Training Institute, Faridabad; and
- iv. X            X            X            X.

The Reports were adopted unanimously.

5-7. X            X            X            X            X

8. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

9-11. X            X            X            X            X

The Meeting then adjourned.

*(A Copy of the verbatim proceedings of the sitting is kept.)*

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